

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

M.A./O.A./T.A No. 480 1988

L N Thakor

Applicant(s)

Versus

P P Bhat

Adv. for the
petitioners.

Union of India 40

Respondent(s)

T D Joshi

Adv. for the
respondents.

Sr.No.	Date	Orders
		Resumption of Service (Copy Served)

✓

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

07/07/1988

Learned advocate Mr. P.P. Bhatt requests permission to withdraw the petition. Allowed. The case is disposed of as withdrawn.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera